

**OFFICE OF THE DISTRICT & SESSIONS JUDGE (SOUTH)  
SAKET COURTS COMPLEX, NEW DELHI**

**ORDER**

In pursuance to the Delhi High Court order no. 55/DHC/Gaz./G-1/VI.E.2(a)/2015 dated 07.07.2015, the cases of sexual assault on women pertaining to South District mentioned below in column No. 3 pending in the court mentioned at column No. 2 are hereby withdrawn and assigned to the court mentioned at column No. 4, for disposal in accordance with law with effect from 13.07.2015.

1	2	3	4
Sl. No.	Name of the Transferor Court	Pending Cases	Name of Transferee Court
1.	Sh. Sanjiv Jain, ASJ (Spl. Fast Track Court), South, Saket	All the cases of sexual assault on women pertaining to South District	Ms. Aditi Chaudhary, ASJ (Spl. Fast Track Court) South District, Saket Court (Newly Created Court)

Ahlmad of the Court of Sh. Sanjiv Jain, ASJ (Spl. Fast Track Court), South, Saket will send the case files/records/proceedings with effect from 13.07.2015 well before the next date fixed in the case to the transferee court and shall ensure that the list of transferred cases is displayed outside the court room and instruct the parties to appear before the transferee court on the date fixed.

Sd/-

**(ANU MALHOTRA)**  
DISTRICT & SESSIONS JUDGE (SOUTH)  
SAKET COURTS COMPLEX, NEW DELHI

No. Judl.II/F.75/South/Saket/2015 14228-14247

Dated: 10/07/2015

*Copy forwarded for information, compliance and necessary action to:*

1. The Registrar General, High Court of Delhi, New Delhi.
2. The District & Sessions Judge (H.Q.), Central District, Tis Hazari Court, Delhi.
3. Officers concerned.
4. The Director of Prosecution and Chief Prosecutor (South), Saket Courts Complex, New Delhi.
5. The Administrative Officer (Judicial)/Branch In-Charges, Filing Section, Administration Branch, South District, Saket Courts Complex, New Delhi.
6. The Administrative Officer (Judicial)/Branch In-Charge, Computer Branch, Saket Court with direction to upload the same on website of District Court Saket.
7. The Reader to the District & Sessions Judge (South), Saket Courts Complex, New Delhi.
8. The PRO/APRO, South District, Saket Courts Complex, New Delhi.
9. The Secretary, Bar Association, Saket, Patiala House, Tis Hazari, Dwarka, Karkardooma, Rohini Courts, Delhi/New Delhi.
10. The Notice Board (through Care Taker), Saket Courts Complex, New Delhi.
11. Guard File.

Sd/-

**(ANU MALHOTRA)**  
DISTRICT & SESSIONS JUDGE (SOUTH)  
SAKET COURTS COMPLEX, NEW DELHI